Completion of Recovery Certificate No. 6802 of 2023 dated 07.07.2023 issued against Pradeep Dhanuka (PAN: AACPD0526C) in the matter of Gromo Trade & Consultancy Ltd.

- 1. Recovery Certificate No. 6802 of 2023 dated 07.07.2023 was drawn against **Pradeep Dhanuka** (**PAN: AACPD0526C**) for a sum of Rs. 8,90,000/- (Rupees Eight Lakh Ninety Thousand only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudicating Officer vide Order No. Order/KS/AE/2021-22/11686-11706 dated 17.05.2021 in the matter of Gromo Trade & Consultancy Ltd.
- 2. In view of the receipt of entire outstanding dues of Rs.9,85,506.94/- (Rupees Nine Lakh Eighty-Five Thousand Five Hundred Six and Ninety-Four Paisa Only) which includes further interest and costs due under aforesaid recovery certificate, the said recovery is hereby completed in exercise of powers under sub section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Given under my hand and seal at Mumbai this 30th Day of October, 2025.

SEAL

YW.



RECOVERY OFFICER

T. Ashor Kwas

J. ASHOK KUMAR जे. अशोक कुमार Recovery Officer वसूली अधिकारी Securities and Exchange Board of India भारतीय प्रतिभूति और विनिमय बोर्ड Mumbai मुंबई